

(v) Report under section 22(3)(b) of the said Act in the case of Shri Ambika Mills Limited, Ahmedabad, for the establishment of a new Undertaking for the manufacture of Glycol Ethers and the Order dated the 10th October, 1977, of the Central Government thereon.

(vi) Report under section 22(3)(b) of the said Act, in the case of Messrs. Chowgule and Company Private Limited for the establishment of a new Undertaking for the manufacture of Industrial Explosives and the Order dated the 27th May, 1977, of the Central Government thereon.

(vii) Report under section 22(3)(b) of the said Act, in the case of M/s. Chowgule and Company Private Limited, Goa, for the establishment of Solar Salt Works at Jodiya in the State of Gujarat and the Order dated the 19th November, 1976, of the Central Government thereon. [Placed in Library. See No. LT-1611/78 for (i) to (vii).]

Annual Report (1976-77) and Accounts of the National Fertilisers Limited, New Delhi and related papers

पेट्रोलियम तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री जनेश्वर मिश्र): मैं कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :

(1) 1976-77 के वर्ष के लिए नेशनल फर्टिलाइजर्स लिमिटेड, नई दिल्ली, का तीसरा वार्षिक प्रतिवेदन तथा लेख, लेखों पर लेखा परीक्षकों के प्रतिवेदन तथा उन पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।

(2) कम्पनी के कार्यकरण की सरकार द्वारा समीक्षा।

[Placed in Library. See No. LT-1613/78, for (i) and (ii)]

Notifications of the Election Commission of India

विधि, न्याय और कम्पनी कार्य मंत्रालय में राज्य मंत्री (श्री नरसिंह) : मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :—

1. लोक प्रतिनिधित्व अधिनियम, 1950 की धारा 13 की उपधारा (3) के अधीन भारत के निर्वाचक आयोग की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :—

(1) का० आ० सं० 836(ई)
दिनांक 14 दिसम्बर, 1977।

(2) का० आ० सं० 27 (ई)
तथा 28(ई), दिनांक 21 जनवरी, 1978।

[Placed in Library. See No. LT-1614/78 for (i) and (ii).]

2. भारत के निर्वाचन आयोग की अधिसूचना का० आ० सं० 35(ई), दिनांक 24 जनवरी, 1978 की एक प्रति (अंग्रेजी तथा हिन्दी में)।

[Placed in Library. See No. LT-1615/78.]

REFERENCE TO STARRED QUESTION 133 REGARDING MEMORANDUM ABOUT ALLEGATIONS AGAINST SHRI A. P. VERMA AND OTHERS

SHRI BHUPESH GUPTA (West Bengal): Sir, I would like to make a submission in regard to the Question Hour. We are facing a little difficulty. I am very glad Mr. Bahuguna, for once, has come close to me. Sir, as you know, we put questions and sometimes we write to the Minister concerned before putting questions. Mr. Bahuguna is sitting here. I brought to his notice a series of letters which relate to the question, Question No. 133 in today's list. Unfortunately, this question has not come up today. Serious allegations have been made against Mr. A. P. Verma of the Indo-Burma Petroleum Company, I.B.P.